

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 129**  
**(IB)-271(ND)2018**

**IN THE MATTER OF:**

M/s. Synergy Property Development ... Applicant/Petitioner  
Services Pvt. Ltd.

Vs

Pride Hotel Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 09.12.2020**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None for the appellants. In the interest of justice, matter is  
adjourned to 20.01.2021.

Sd/-  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

Sd/-  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**